

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO. 16/116 (ND)/2017

CORAM:

**PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.08.2017**

NAME OF THE COMPANY: M/s Itron India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) :	Mr. Gyanendra Kumar, Advocate Ms. Shikha Tandon, Advocate
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For the Respondent (s) :	None.
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ORDER

No report has been received in this case. Notice to the ROC for 5th September 2017.

Sd

**(Ina Malhotra)
Member (J)**

(Lekh Raj Singh)